

Nuclear Policy

*422. Shri M. L. Sondhi;
Shri S. K. Tapariah;

Will the Minister of External Affairs be pleased to state:

(a) whether Government have made efforts to co-ordinate their nuclear policy with that of other countries who can be termed as potential nuclear weapon powers;

(b) whether any specific proposals have been received from any such potential nuclear weapon powers for evolving a common policy with India on the question of the proposed non-proliferation treaty; and

(c) if so, the precise stand of India on the community of interests of potential nuclear weapon powers vis-a-vis the nuclear weapon powers?

The Minister of External Affairs (Shri M. C. Chagla): (a) The Government have exchanged views on the drafting of a Treaty on non-proliferation of nuclear weapons with several non-nuclear countries including some which have the capacity to become nuclear weapon powers. None of them expressed a desire for a common or coordinated policy.

(b) No, Sir.

(c) Does not arise.

Jobs for released Emergency Commissioned Officers

*423. Shri S. K. Tapariah;
Shri D. N. Patodia;

Will the Minister of Defence be pleased to state:

(a) the steps taken by Government to ensure that Emergency Commissioned officers holding lien on non-gazetted Government posts are absorbed in comparable Gazetted posts as promised by the former Defence Minister; and

(b) the steps taken by Government to ensure that these Officers do not suffer in pay on reversion to civil posts and that they will get equal pay as they are at present drawing in their military posts?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat): (a) While no such promise was made by the former Defence Minister, certain percentages of permanent vacancies in the All India Services and Central Services and Posts Class I and Class II (non-technical) have been reserved for released Emergency Commissioned Officers. Similar reservations have been made by the State Governments in the State Services. As regards those who are not successful in getting the reserved vacancies under Government, Ministry of Defence; Director General, Resettlement will render necessary help to them in securing suitable civil employment in un-reserved vacancies under Government and in vacancies available in the Public Sector Undertakings and in the Private Sector. These measures apply to all released Emergency Commissioned Officers including lien-holders on civil non-gazetted appointments. It is not possible to ensure the absorption of the latter in comparable Gazetted posts in their parent departments.

(b) On reversion to civil posts the pay of the officers concerned will be fixed in accordance with the rules on the subject. It is not possible to ensure protection of pay drawn by them as Emergency Commissioned Officers.

Refusal to Mayor of Poona to Broadcast an Appeal for Bihar Relief Fund

*424. Shri Hem Barua;
Shri Surendranath Dwivedy;
Shri Nath Fai;
Shri Onkar Lal Barua;
Shri Onkar Singh;

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that very recently the Mayor of Poona was not